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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 01.11.2000

OA 265/2000

Pokhan Singh s/o Sh.Man Singh r/o Village Shaipur, Tehsil Nadbai, Distt.Bharatpur.

... Applicant.

V/s.

- .. Union of India through Secretarym Ministry of Railway, New Delhi.
- Railway Recruitment Commonttee and D.S.C. R.P.F.

  Nehru Nagar, Ajmer, through its Chairman.
- General Manager (Estt), Western Railway, Churchgate,
   Mumbai.

... Respondents.

CORAM:

HON 'BLE MR .S .K .AGARWAL, JUDICIAL MEMBER

HON 'BLE MR .N .P .NAWANI, ADMINISTRATIVE MEMBER

For the Applicant ... Mr .Na rendra Choudhary

For the Respondents ... ---

ORDER

PER HON'BLE MR .S .K .AGARWAL, JUDICIAL MEMBER

Heard the learned counsel for the applicant on admission.

- 2. Applicant (s case is that he qualified the written test but did not find place in the selection list after interview.

  It is stated by the applicant that he did well but because of some reason or the other he could not be selected.
- 3. We have pergused the averments made by the applicant in this OA. There is no definite allegation against the selection board regarding any kind of mala fide against the

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Judg.



applicant. It is a x settled haw that once a person has participated in the process of selection, he is not permitted to come forward to challenge the selection. Therefore, in our considered view, the applicant has no case and this OA is dismissed at the stage of admission.

(n.P.NAWANI) MEMBER (A)

(S.K.AGARWAL)
MEMBER (J)